

Member of Parliament of that region. (*Interruptions*)

Immediately after the incident, the Tripura Cabinet had taken a decision that there should be a CBI enquiry.

I personally met the Home Minister before he left for foreign country and he assured me that CBI inquiry will be made. After that I met the concerned Minister in charge of CBI. He expressed certain difficulties. I met the Prime Minister and also requested him. All that I wanted to say is that the Government of Tripura, as the hon. Member of Opposition has said, is equally concerned. All that I will request you is to please go through the record of what Uma Bhartiji has said. Unless there is an inquiry, there should not be any aspersions on individuals or anybody. It is a fact that some sections of the Press have said that Congress factional fighting is responsible for this. But when someone says on the floor of the House that so and so is responsible, that should not go on record. This is my appeal to you.

MR. SPEAKER : If there is something personal, I will look into that.

(*Interruptions*)

[*Translation*]

SHRI MADAN LAL KHURANA ( South Delhi ) : How many people have been asserted in this connection? What action has been taken by Government? Please give this much information....(*Interruptions*)

MR. SPEAKER : Khuranaji, whatever information he had sought that has been given.

(*Interruptions*)

SHRI RAM VILAS PASWAN (Rosera) : Mr. Speaker, Sir, I would like to draw the attention of the House to a very serious matter. There is continuous bloodshed in this country. I am sorry that I was not present

here on 20th of this month when the session commenced. On 20th, I was at Sargur and Our hon. Members of Parliament of Sargur must be knowing about this incident. On 11th November six men of scheduled caste were brutally killed at Sargur, (*Interruptions*) Mysore, Karnataka. I personally visited that place on 20th. Six people have been killed there. These killings have been committed in the same way as were committed in Tsundur, hands and feet were tied and heads were cut off and were thrown into the canal. The Prime Minister is not present here. He had called the meeting of Chief Ministers and NIC. I do not want to go into his role in these meetings. It is a serious matter and if the Government does not check it people will lose their faith in the Governments, in administration and in law and order. This incident took place on 11th of this month and I do not want to link anything with this incident as it relates to scheduled castes. A few days ago an incident involving Adivasis took place. I also visited that place. Six Adivasis died of hunger at Balaravi in Karnataka. I also visited that place. There too, the situation is very serious. I think that Government should have made a statement on it. The Minister of Home Affairs or the Minister for state in the Ministry of Home Affairs should have made a statement on this incident. Even the Chief Minister did not visit that place to take stock of the situation. For the first time in the History of India the Prime Minister and the Minister of Home Affairs did not visit after such a big event took place in Tsundur. In spite of assuring Parliament the special courts have not been constituted. Till now the guilty Government officials have not been arrested. You have allowed discussion for 16 hours but the result was zero. This incident happened on 11th of this month. The Chief Minister visited the area but did not reach the place where incident took place. In this way the poor would lose their faith in law and order. In this respect I have given notice for adjournment motion. It is not a matter pertaining to any particular party. All parties, including Congress have always supported such issues. So I would like to request you to accept either a adjournment motion or calling attention motion on it. The

Government should be compelled to make a statement. Just now you have referred to three or four issues. I would like that the Government should make a statement on it and the House should consider it. It is my submission to you. Mr. Speaker, Sir, what is your opinion about it?

[English]

MR. SPEAKER : I am not immediately responding. I will just get the facts.

[Translation]

SHRI RAM VILAS PASWAN : I, a Member of Parliament, am saying it. I went there. Have you no confidence in me?.....(Interruptions)

MR. SPEAKER : I have full confidence on you.

[English]

Still I will get the facts.

(Interruptions)

MR. SPEAKER : Now papers to be laid on the Table.

12.58 hrs

#### PAPERS LAID ON THE TABLE

Statements correcting replies to USQ Nos-488 and 2504 Dt. 9-1-1991 and 9.8.1991 regarding Branch recruiting offices of Armed Forces in Charkhi Dadri and Gurgaon and allotment of land to civilians in cantonment areas etc.

[English]

THE MINISTER OF STATE OF THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): Sir, on behalf of

Shri Sharad Pawar, I beg to lay on the Table a copy each of the following statements (Hindi and English versions) :-

- (1) (i) Correcting the reply given on the 9th January, 1991 to Unstarred Question No. 488 by Shri Bansi Lal, M.P. regarding Branch Recruiting Offices of Armed Forces in Charkhi Dadri and Gurgaon and (ii) giving reasons for delay in correcting the reply. [Placed in Library See No. LT-734/91]
- (2) (i) Correcting the reply given on the 9th August, 1991 to Unstarred Question No. 2504 by Shri Santosh Kumar Gangwar, M.P. regarding allotment of land to civilians in cantonment areas and (ii) giving reasons for delay in correcting the reply. [Placed in Library See No LT-735/91]

Statement showing action taken by Government on various assurances, promises and undertakings given by Ministries during Sessions of Lok Sabha

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): I beg to lay on the Table a copy each of the following statements (Hindi and English versions) showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various Sessions of Lok Sabha:-